

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

58. C.P.(IB)-3901(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.11.2019**

NAME OF THE PARTIES: Viraj Profiles Ltd

V/s

Maharashtra State Electricity Distribution Company Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time the matter is adjourned and in the meanwhile  
Counsel for the Petitioner is directed to take notice clearly indicating  
the next date of hearing to the other side and file proof of service. List  
this matter on 09.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)